

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 128 of 2011 and
IA- 207 of 2011**

Dated: 1st November, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**Lanco Kondapalli Power Limited
Versus**

....Appellant (s)

Andhra Pradesh Power Coordination Committee & Ors.

... Respondent (s)

Counsel for the Appellant (s) : Mr. Sitesh Mukherjee,
Mr. Sakya Singha Chaudhuri & Mr. Pallav Shukla
Counsel for the Respondent(s): Mr. Anurag Sharma & Mr. Sunil Sharma
for R.2 to 6

ORDER

The learned counsel for the Respondent has already filed reply in I.A. No. 207 of 2011.

The learned counsel for the Appellant/Applicant seeks some time to file the Rejoinder. Accordingly, he is permitted to file the same after serving copy on the other side.

Post the matter on **11.11.2011.**

**(V. J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/sS